Special

[डा० रत्नाकर पान्डेय]

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सरकार झठी स्वायत्तता की बात करती है और इस सदन के एक माननीय सदस्य हम निदा को...... (व्यवधान) इसकी करते है और निंदनीय कहते है कि यह सरकार कहती कुछ ग्रीर करती कुछ है। इस सदन के एक माननीय सदस्य ने ग्राब्जेक्शन रेज किया ग्रीर उसका चित्र टेलीविजन पर नहीं दिखाया गया जबकि सारे देश में उसका प्रसारण हुआ था। इस तथ्य की आपके माध्यम से हम निदा करना चाहते हैं ग्रीर राम ग्रवधेश सिंह के प्रोटैस्ट में जो उनके साथ टेलीविजन दुरदर्शन ग्रीर ग्राकाशवाणी ..... (व्यवधान)

श्री समापति : प्लीज सिट डाउन । ग्राप बैठिए, ग्राप बैठिए । ... (व्यवधान)

SURI SUBRAMANIAN SWAMY: Are you going to just dump the Tamils of Sri Lanka and ... (Interruptions)

MR. CHAIRMAN: Mease sit down. Lei the proceedings be carried on.

श्री स्रेन्द्रजीत सिंह श्रहल्बालिय (बिहार): श्रघ्यक्ष महोदय, सत्यनारायण रेड्डी जी ने ग्रभी जो कहा कि रत्नाकर पाण्डेय जी बकवास कर रहे है, यह कौनसी भाषा का प्रयोग कर रहे हैं ? ... (ब्यवधान) यह किस तरह की बात कर रहे हैं ? . . . (व्यवधान)

श्री बी० सत्यनारायण रेड्डी (ग्रान्ध्र प्रदेश) : चैयरमैन, सर, इनका यह कहना गलत है। इसको रिकार्ड जाय ।

THE LEADER OF THE OPPOSL TION (SHRI P. SHIV SHANKER): Mr. Chairman, Sir, I would only make one submission. The honourable Member Has said that and I have heard it unless he goe, to the extent of denying it. The Members on the other side should no; forget that they are sitting on the Treasury Benches and they have to exercise more restraint ....

MR. CHAIRMAN; If he has said it, 1 will expunge it.

SHRI P. SHIV SHANKER: They should not indulge in this kind of expressions. They should exercise mOTe restraint.

MR. CHAIRMAN: Everybody has to exercise restraint If there) is any unparliamentary word; T will expunge it;

श्री बी० सत्यनारायण रेड्डी: मैं चेयर से निवेदन करना चाहता हूं कि पाण्डेय जी के बारे में जो कहा गया वह गलत है। इसको रिकार्ड में नहीं जाना चाहिए यह मेरा निवेदन है।

श्री समापति : ग्रपने नहीं कहा ?

श्री बी० सत्यतारायण रेड्डी: नहीं सर । (व्यवधान)

श्री सभापति : वह कह रहे है कि नहीं कहा। ... (व्यवधान ) . . . पाण्डेय जी, ग्राप बैठिए । वह कह रहे है कि उन्होंने नहीं कहा। तो बात खत्म हो गई। श्री कपिल वर्मा।

[THE DEPUTY CHAIRMAN in the Chair]

Non-implementation of the Bacbawal wage Board Award

SHRI KAPIL VERMA (Uttar Pradesh): Madam, I wish to bring to the notice of the House a matter of urgent public importance. As you know here is great unrest among journalist and non-journalist employees of newspapers about the non-implementation of the Bachawat Wage Board Award. You must have read in the newspapers that there is a threat lo industrial peace in various newspapers. Only a handful of newspapers have so far implemented this award for which journalists have been fighting for years and years and the award has also come after labour of three or four years. In the capital, i<sub>n</sub> Delhi, only two newspapers, the Hindustan Times and the National Herald have implemented it and so many olher newspapers have not implemented if. The Indian Express which has a large number of editions in various parts of the country has not implemented it. It has been talking of freedom of press but il has been exploiting, oppressing and SUP"

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pressing the entire journalist community. It has declared a lockout and it has refused to accept the just demands of the journalists for correct classification of the newspapers. It is trying to give one class below that to which they are legally entitled. This lockout has caused great concern among the journalists all over the country. I would request the Labour Minister to intervene immediately and get the lockout lifted and to see that the demands of the journalists in the Indian Express are met. Madam, the house rent allowance and the CCA which were to be paid to the journalists under Bachawat report are still being paid at old rates or are not being paid at all. Objections were invited to the Government proposals and the objections or reactions or replies of the employee's have come but the Government has not yet announced its decision. I request the Government to announce its decision before the current Session ends.

Secondly, I would also request the Government to appoint an experts' group which it had promised in its pres<sub>s</sub> notification to look into the other allowances such as LTA, medical etc,. So for.; though many months have passed by, this has not been done. The Government also should appoint immediately a monitoring group t<sub>0</sub> ensure that th<sub>e</sub> Committee's award is implemented in all parts of the country. Technically it is the responsibility of the State Governments. But the Central Government must issue necessary instructions. The' former Labour Minister had promised that the Government would be writing to the Chief Ministers of the various States. I hope that they will do it immediately. I hope the Government make a statement on this before this Session ends. a statement on the entire situation, on what measures they have take<sub>n</sub> to bring relief to the journalists, whether steps are being taken to get the committee's award implemented and what steps they are taking- to get the lockout, the illegal lock-out, in the "Indian Express" lifted.

THE DEPUTY CHAIRMAN: Yes, Mr. Kulkarni,

SHRI JAGESH DESAI (Maharashtra): Madam, I want to say something.

THE DEPUTY CHAIRMAN; just a minute. I have called Mr. Kulkarni,

SHRI SUBRAMANIAN SWAMY; Madam, you allow me alo.

THE DEPUTY CHAIRMAN; Yes, Mr. Kulkarni

SHRI A. G. KULKARNI (Maharashtra): Madam Deputy Chairman, I am supporting my colleague, Mr. Kapil Verma, on the non-implementation of the Bachawat Cornmittee award.

Madam, the journalists and non-journalists as a class, belonging to this profession have suffered for a very very long time and now the Bachawat Cornmittee Report has given them certain facilities and certain basic things which need to be given to them and 'the award needs to be implemented immediately. I am also one with him on this that those  $wh_0$  have implemented it have to be complimented, but with regard to those who have not implemented, I am sorry to say-they might be our good friends—that in the implementation of a particular award, it is not proper that newspapers, national newspapers, like the "Indian Express", etc. should go to the extent of declaring a lock-out, I can understand that there might be some difficulties. I am not a Pressman aad they might be having their papers printed from various places and so, there might be some' difficulties. But declaring a lockout is denying truth to the people. The "Indian Express" has all along been advertising about publishing truth to the people and I would like to tell the proprietors of

, the "Indian Express" that declaration of a lockout is not theproper solution. They can go to the courts if they want. But why make the journalists and non-journalists suffer. I do not know whether the "Times of India

j ha<sub>s</sub> implemented it or not implemented it

j .... (Interrputidns).

SOME HON. MEMBERS: The  $_{\nu}$  have j not implemented.... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE (Madhya Pradesh): Not fully.

SHRI A. G. KULKARNI: With regard  $t_0$  the "Times of India", the "Indian Express", etc. the national newspapers and even small groups of newspapers,

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which have not implemented the Bachawat Government, which says that it is an open Government Which says that it stands for truth, honesty, etc., to se^ that they implement it. Be honest to yourself.... (Interruptions).

कुमारी सईदाखातून:(मध्य प्रदेश ): मैडम, हिन्दी का ट्रांसलेशन सुनाई नहीं पड रहा है।

उपसभापतिः बीच में मत बोलिए. बैठ जाइए ।

श्रीमती सत्या बहिन (उत्तर प्रदेश): हिन्दी का ट्रांसलेशन बंद हो गया। माननीया, हम हिन्दी की उपेक्षा बर्दाशत नहीं करेंगे ।

उपसभापति : ग्रापने कहा है, मैं मालुम करती हूं। आप बैठ जाइये। इतना परेशान होने की जरूरत नहीं।

डा० बापू कारुवाते (महाराष्ट्र) : यह सरकार से संबंधित नहीं है, अपने से है। . . (ध्यवधान). .

श्रोमती सत्या बहिन : सरकार संबंधित है। हिन्दी का ग्राप इतना ग्रपमान कर रहे हैं।

SHRI A. G. KULKARNI: Mr. Kaldate, why are you quarrelling with the lady Members... (Interruptions)

SHRI V. GOPALSAMY (Tamil Nadu): It is your prerogative.

SHRI A. G. KULKARNI: Madam Deputy Chairman, I was saying that it is the bounden duty of this Government which has now taken over to see that the Bachawat Cornmittee Report and Award are implemented. I would request, through you, the Leader of the House to talk to the proper person and make some announcement today. The lock-out means shutting truth and news to the people. The Times of India has still not done it ■The Indian Express has declared a lockout. Many newspapers have not done it. A review should be made. It is the duty

of this new Government to protect the journalists and non-journalists who are affected by non-implementation of this Bachawat Cornmittee Award.

श्री चतुरानन मिश्र (बिहार) : उप-सभापति महोदया, ग्रभी माननीय सदस्य श्री कपिल वर्माजी ने जो श्रभी इंडियन ऐक्सप्रेस में लॉक ग्राउट हवा है, उसके मतिल्लक बचावत कमीशन का जो एवाई हैं उसको लागु करने के संबंध में सदन का ध्यान ब्राक्षित किया है, में उसका पूर्णतया समर्थन करता है। मैं श्रम मंत्री जी से यह भी कहंगा कि इसको दढता से मुकाबला करना चाहिये ताकि मालिक पक्ष के लोग यह न समझे कि सरकार कमजोरी दिखा रही है। मैं मांग करता हूं कि लोक ग्राउट को भविलंब गैरकानुनी ऐलान किया जाए, सरकार की तरफ से इसको गैर कानुनी करार दिया जाए और सारे भारत में इसको लाग करने के लिए दढ़ता से सरकार काम ले यही मैं भ्रनुरोध करता हूं

(Interruptions)

SHRI DIPEN GHOSH: We request the Labour Minister to take it up.

(Interruptions)

SHRI A. G. KULKARNI: Let the Leader of the House make a statement.

SHRI SUBRAMANIAN SWAMY-. Let the Government make a statement to help the journalists who worked overtime to get them into power.

SHRI VISHWA BANDHU GUPTA (Delhi): Madam, you have to look to the left

THE DEPUTY CHAIRMAN; When there is more noise on the right, I will have to look to that side.

SHRI VISHWA BANDHU GUPTA: We don't want to make noise. We want to make a point, Madam. In a situation like this and for implementation of the Award, industrial Strike should be put an end to as quickly as possible and some amicable solution should be found The Government should make a statement on it and try to see that something is done. Even in Madras Mr. Karunanidhi is threatening

the PTI people. Madam, I hope that you are aware of this situation. This threatening should be condemned thoroughly. No-body not even a Chief Minister, has a right to threaten the PTI or other correspondents to stop the service and try to have them to a particular line If it is an open Government, we have to go in that direction.

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## Interruptions)

SHRI V. GOPALSAMY: What Mr. Vishwa Bandhu Gupta said is totally untrue. It is a mischeivous propaganda done by vested inttrests.

## (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Madam, the hon. Member is making a wrong statement. The Government of Tamil Nadu has already denied that statement.

## (Interruptions)

THE DEPUTY CHAIRMAN: Please take your seat. The hon. Minister of Labour is here and the Leader of the House is here. The Government has hard everybody's concern. The matter was raised in the previous session also and the Minister of Labour reacted. I am sure the Government will take action on it.

SHRI KAPIL VERMA: The Labour Minister is here. He must tell us what he is going to do about it.

SHRI DIPEN GHOSH; We will request the Labour Minister to take it up.

श्रम ग्रौर कल्याण मंत्री (श्री राम विलास पासवान) : मैडम्, जहां तक बचावत कमेटी की रिपोर्ट का मामला है, प्रधान मंत्री ने ग्रौर लेबर मंत्रालय ने, हम लोगों ने कहा है कि हम लोग इसके साथ हैं और सरकार देख रही है कि इस संबंध में जो भी श्रम मंत्रालय के या सरकार के द्वारा होगा जो बचावत कमेटी की रिपोर्ट में कहा है ग्रौर जो जर्नलिस्टों ग्रीर नानजर्नलिस्टों के हक में है, हम उसकी मंशा के साथ है। इस पर सरकार गंभीरतापुर्वक विचार करेगी ।

श्री ग्ररविन्द गणेश कुलकर्णी : क्या करेगी, हम पूछ रहे है ... (ब्यवधान)

THE DEPUTY CHAIRMAN: I am not permitting any debate. Mr. Gopalsamy, now you are on the right side. Please have some restraint. On the popular demand of the whole House, the Minister has responded. He will come back and let you know. Now, Shri Surendra Singh Thakur. ...

श्री विठठलराव माधवराव जाधवः (महाराष्ट्र): गम्भीरतापूर्वक विचार करने का क्या मतलब है ? यह लाग कर रहे है या नहीं है यह बात मैं जानना चाहता हं। (व्यवधान)

## VIOLENT DEMONSTRATION DURING INDIA-PAKISTAN CRICKET MATCH IN KARACHI

श्री सुरेन्द्र सिंह ठाकुर (मध्य प्रदेश): उपसभापति महोदया, कल 20 दिसम्बर, 1989 को कराची के नेशनल स्टेडियम पर भारत-परिकस्तान वन-डे श्रंखला के तीसरे मैच के दौरान जब भारतीय तेज गेंदबाज मनोज प्रभाकर ने रमीज राजा, सलीम मलिक ग्रौर जावेद मियांदाद को एक के बाद एक पैवेलियन लौटा दिया तो वहां के पाकिस्तानी दर्शकों ने इस हार का जवाब जब पत्थर, बोतले और कुर्सियां फैंक कर भारतीय क्रिकेट टीम जो उस समय बालिंग कर रही थी के क्षेत रक्षक को धायल करके दिया तब वे यह भूल गये थे कि यह युद्ध का मैदान नहीं खेल का मैदान है और खेल के मैदान में खेल भावना से जहां खेलना आवश्यक है वही उसी भावना से खेल देखना भी आवश्यक है। यह भावना जहां खेल में विजय प्राप्ति पर खश होने के लिए प्रेरित करती है वही हार को भी धैर्यपूवक सहन करने को प्रेरणा देती हैं।

लेकिन यह दुर्भाग्य की बात है कि ऐसी धटनाएं पाकिस्तान में ग्राम है। 1982 में भी इसी स्टेडियम पर आस्ट्रेलिया